

1. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
SINGLE BENCH

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.294/7/HDB/2017
NAME OF THE COMPANY	IVRCL, Limited
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	IVRCL, Limited
UNDER SECTION	7 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Vigneshwar Reddy	Advocate	vignesh.reddy1954@gmail.com 9912942960	M. Vigneshwar Reddy

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	9966622805	G. Bhupesh

**ORDER**

Heard Mr. M. Vigneshwar Reddy, Learned Counsel for the Petitioner and Mr. G. Bhupesh, Learned Counsel for the Respondent. Since the Technical Member is on leave Matter is posted on 09.02.2018.

  
**Member (Judl)**